

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

117. I.A. 2379/2020
I.A. 958/2021 (66(1))
I.A. 1468/2021 (60(5))
I.A. 2583/2022 (60(5))
I.A. 2811/2022 (60(5))
I.A. 2840/2022
I.A. 914/2024
I.A. 2807/2024 (60(5))

In

C.P.(IB)-587(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **10.07.2024**

NAME OF THE PARTIES: Rama Subramanian

V/s.

Sixth Dimension Projects Solutions Ltd.

Appearance

For Applicant/Respondent : Adv. Anshul Kochar i/b OPTIMUS Legal.

For Respondent/Applicant : Adv. Mohammad Varawal i/b Fortis India Law

SECTION 07 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time matter could not be heard. List this matter on
02.09.2024.

Sd-

CHARANJEET SINGH GULATI
Member (Technical)

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Sd-

LAKSHMI GURUNG
Member (Judicial)